

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 101**  
**(IB)-800(PB)/2019**

**IN THE MATTER OF:**

Money Wise Financial Services Pvt. Ltd.	....	Applicant/petitioner
v.		
M/s. Indirapuram Habitat Centre Pvt. Ltd.	....	Respondent

**Order under Section 7 of IBC, 2016**

**Order delivered on 26.07.2019**

**CORAM:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**HON'BLE PRESIDENT**

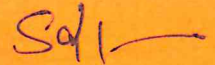
**DR. V.K SUBBURAJ,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

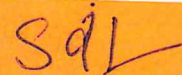
For the Petitioner(s):-	Ms. Swastika Kumari, Mr. Pankaj Aggarwal, Adv.
For the Respondent:	Mr. Saurabh Kalia, Mr. Ashotosh Gupta, Mr. Gaurav Rana, Mr. Abhishek Aggarwal, Adv. for Corporate Debtor.

**ORDER**

Arguments heard. Order reserved.



**(M.M.KUMAR)**  
**PRESIDENT**



**(DR. V.K SUBBURAJ)**  
**MEMBER (TECHNICAL)**